

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**RA-167/2017 in
OA-988/2015**

New Delhi, this the 27th day of July, 2017.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Avadhesh Sah, A/c No. 8334477 (AAO),
s/o late Sh. Mangal Sah,
Aged about 44 years,
R/o-B-162, DDA PKT-II, Sec-7,
Dwarka, New Delhi.
2. Esther Hmar, A/c No. 8335433(AAO),
D/o Sh. H.C. Ialnilena,
Aged about 39 years,
R/o-2/37, Nehru Nagar,
New Delhi-65.
3. Suman Kumar Jha, A/c No. 8333670 (AAO),
S/o Sh. Late Sh. P.N. Jha,
Aged about 37 years,
R/o-S4, Plot No.-95, SK-II,
Indirapuram, Gaziabad,
4. Radhika Nair, A/c No. 8329730 (AAO),
D/o Sh. V.K. Ravindran, W/o Sh. Satya Narain Nair,
Aged about 36 years, Address-AB-830,
Sarojini Nagar, New Delhi-23.
5. Vijay Bhatnagar, A/c No. 8326117 (AAO),
S/o Sh. K.S. Bhatnagar,
Aged about 38 years,
R/o Plot No. 2618, Sec-23, Gurgaon.
6. Devender Kumar, A/c No. 8332228 (AAO),
S/o late Sh. Hari Chand,
Aged about 40 years,
R/o-842, Krishna Gali No-10,
Mauzpur, Delhi-53.
7. Abhay Mathur, A/c No. 8330185 (AAO),
S/o late Sh. Ashok Narian Mathur,
Aged about 40 years,
R/o-F-145/3, Rd. No.-3,
Andrewsganj, New Delhi-49.
8. Prabhat Kumar, A/c no. 8335898 (AAO),
s/o Sh. K.N.P. Verma,

aged about 39 years,
R/o E-56, St-13 Rajapuri,
UttamNagar, New Delhi-59.

9. Satish Kumar, A/c no. 833629 (AAO),
S/o Sh. Ram Kishan,
Aged about 42 years,
R/o-188-B, Panchwati,
Palam, New Delhi.

10. M. Thilagavathy, A/c No. 8327163 (AAO),
D/o Late Sh. P. Muniswamy,
Aged about 46 years,
R/o 864, Sector-9, R.K. Puram, New Delhi.

11. Sandeep Singhal, A/c No. 8332209 (AAO)
s/o late Sh. Om Prakash Gupta,
aged about 42 years,
R/o-32D, DDA LIG Flats, Jhilmil,
Satyam Enclave, New Delhi-95.

12. Suresh Singh, A/c no. 8333616 (AAO),
s/o Sh. Parath Singh,
aged about 41 years,
R/o-245, IIInd Flr, Pkt-8, Sec-24,
Rohini, New Delhi.

13. Vikram Singh Dasila, A/c No. 8330929 (AAO),
S/o Sh. Puran Singh Dasila,
Aged about 39 years,
R/o C-16-17/T7, Shalimar Garden,
Ext-II, Shahibabad, Gaziabad.

14. Vivek Kumar, A/c No. 8330199 (AAO),
S/o Sh. Ratan Singh,
Aged about 38 years,
R/o-624 M-Block, JJ Colony,
Sakurpur, Delhi-34.

15. Rakesh Kumar, A/c No. 8333650 (AAO),
S/o SH. Virendra Prasad,
Aged about 41 years,
R/o RZ-6C/232, J Block, Near Neeru Cable,
West Sagarpur, New Delhi-46.

16. Niranjan kumar Nirala, A/c No. 8334291 (AAO),
S/o late Sh. Shiv Kumar Sah,
Aged about 44 years,
R/o K-127, Civil Zone,
Subroto Park, New Delhi.

17. Dharmendra Kaushik, A/c No. 8327817, (AAO),
S/o Sh. T.C. Kaushik,

Aged about 44 years,
R/o-2-G, CPWD Colony,
Vasant Vihar, New Delhi.

18. Ranjay Kumar, A/c No. 8321414 (AAO),
S/o SH. Nageshwar Prasad,
Aged about 43 years,
R/o B-157, DAD Colony,
Panchwati, Palam, New Delhi.
19. Manish pandey, A/c No. 8331382 (AAO),
S/o Sh. R.S. Pandey,
Aged about 44 years,
R/o C-194, Minto Road,
New Delhi.
20. Pallav Jain, A/c No. 8331470 (AAO),
S/o Sh. Sybhash Chand Jain,
Aged about 41 years,
R/o-106, H Block, Shastri Nagar,
Meerut.
21. Kaushal Dhiman, A/c No. 8335088 (AAO),
s/o Sh. Shivnath Prasad Dhiman
aged about 44 years,
R/o-Type-III/DS/13/95, Ordnance Factory, Muradnagar,
Under PCA (Factories), Kolkata.
22. Pawan Kumar, A/c No. 8333614 (AAO),
S/o SH. Muwashi Ram,
Aged about 41 years,
R/o-1211, Sector 35 B, Chandigarh.
23. Anjali Grover, A/c No. 8324600 (AAO),
D/o A.C. Sethi, W/o Dhiraj Kumar Grover,
Aged about 38 years,
R/o-106A, Defence Enclave, Kankerkhera, Meerut.
24. Ravindra Singh, A/c No. 8334615 (AAO),
S/o Sh. P.S. Sain.,
Aged about 38 years,
R/o-C-6/7, Lekhanagar, Meerut Cantt.
25. Vishal Jaiswal, A/c No. 8333054 (AAO),
S/o B.N. Jaiswal,
Aged about 43 years,
R/o C-2/5, Lekhanagar Meerut Cantt.
26. Deepak Kumar Gautam, A/c No. 8331487 (AAO),
S/o Sh. Hans Raj Sharma,
Aged about 42 years,
R/o – 35/1, Street 4, Sarvodaya Coloy, Meerut.

27. Umesh Bisht, A/c No. 8331478, (AAO),
S/o Sh. Nandan Singh Bisht,
Aged about 40 years,
R/o C-3/8, Lekha nagar, Meerut Cantt.

28. Kishor Kumar, A/c No. 8330042 (AAO),
S/o Sh. Pratap Singh, aged about 39 years,
R/o 417, Pragati Nagar, Naglabattu, Meerut.

29. Rajesh Kumar Yadav, A/c No. 8331523 (AAO),
S/o Sh. Gajendra Singh Yadav,
Aged about 41 years,
R/o C-2/4, Lekha nagar, Meerut Cantt.

30. Bhola Prasad, A/c No. 8335032, (AAO),
S/o Sh. Mohan Prasad,
Aged about 42 years,
R/o C-4/5, Lekhanagar, Meerut Cantt.

31. Sh. Anoop Sharma, A/c No. 8336060 (AAO),
S/o Sh. O.P. Sharma,
Aged about 42 years, R/o C-2/4 DAD Colony,
Springfield, Ranikhet, Meerut.

32. Vikram Singh Chauhan, A/c No. 8321468 (AAO),
S/o late Sh. Poonam Singh Chauhan,
Aged about 42 years,
R/o Purbid ka Bass, Ummed Chowk, Jhodhpur.

33. K.Rama Krishna, A/c No. 8336094 (AAO),
S/o Sh. K. Gopal Krishna,
Aged about 40 years,
R/o 1-5-563/1, Old Alwal, Secundrabad.

34. Rajiv Arora, A/c No. 8321389 (AAO),
S/o Sh. S.P. Arora,
Aged about 43 years,
R/o 466/4, Raja Park,
Jaipur-302004.

35. Debesh Kumar Singh, A/c No. 8336685 (AAO),
s/o Sh. Niranjan Prasad Singh,
aged about 43 years,
R/o IC-567, IC Block, Salt Lake, Sector-3,
Kolkata- 700106.

36. Ashok Kumar, A/c No. 8333612 (AAO),
s/o Sh. R.N. Lal,
aged about 41 years,
R/o HA-3, CDA Residential Colonu,
Udyan Vihar, Narangi,
Guwahati-781171.

37. Ashish Anand Bharti, A/c No. 8333622 (AAO),
 S/o Late Sh. R.K. Bharti,
 Aged about 41 years,
 R/o B-523, Budh Nagar, Inderpuri,
 New Delhi-110012.

... Review Applicants

Versus

1. Union of India,
 Through its Secretary,
 Ministry of Finance,
 South Block, New Delhi-110011.
2. Union of India,
 Through its Secretary,
 Ministry of Defence (Finance),
 South Block, New Delhi-110011.
3. The Controller General of Defence Accounts,
 Ulan Batar Road, Palam,
 Delhi Cantt., Delhi.

... Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

RA No. 167/2017 is filed seeking to recall order dated 19.03.2017 passed in OA No. 988/2015. This Tribunal on 19.03.2017 simply while observing that the OA should await disposal of the SLP filed before Apex Court, listed the OA on 03.07.2017. Nothing prevented the applicant from filing an appropriate MA seeking the hearing of the OA, if there is any change in the circumstances or from questioning the said order before an higher forum, if his contention is that the said order was erroneous.

2. In the circumstances, we do not find any merit in the RA and the same is dismissed. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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